

STATUS REPORT

In the Matter of

Original Application No. OA 07/2018

M. Y. Chaudhary

Vs.

Bhopal Municipal Corporation & Others.

STATUS REPORT

Status report in the matter of OA 07/2018 of M.Y. Chaudhary vs BMC & ors.

The OA No 07/2018 of M. Y. Chaudhary Vs Bhopal Municipal Corporation & Others was filed in January 2018 for discharging of sewage into Nawab Siddique Hasan talab and Bag Munshi Khan talab by the nearby locality and hospitals and disposal of solid waste in to talab. The action taken in this regard are given as under:

1. As per the order of Hon'ble NGT dated 09/06/2020, joint committee of S.D.M. Bairagarh, CMHO, Bhopal, officer of Nagar Nigam, Bhopal and RO, MPPCB team on dated 11/07/2020. Joint inspection report was submitted to Honble NGT. Copy is enclosed in **Annexure- 01**.
2. As per the order of Hon'ble NGT dated 24/09/2020, a committee consisting of one representative of Central Pollution Control Board and one representative of Madhya Pradesh Pollution Control Board was constituted to visit the site and calculate environmental compensation for discharging untreated water into water bodies and throwing municipal waste in to ponds.
3. Accordingly and Environment Compensation of Rs. 155.55 Lacs was calculated for discharge of Untreated/Partially treated Sewage and for Improper Solid Waste Management Rs 111.11 Lacs was calculated. Copy is enclosed in **Annexure- 02**.
4. A surprise inspection of 15 Hospitals located nearby Nawab Siddique Hasan Khan Talab was conducted by Regional Office, MPPCB, Bhopal with respect to Hon'ble NGT order on dated 14/06/2021 & 15/07/2021. Inspection report is enclosed in **Annecure-03**.

5. Out of 15 hospitals 08 hospitals were found non-complied of consent conditions and authorization as per the provisions of Water (Prevention & Control of Pollution) Act, 1974 and BMW Rules 2016. Notices were issued to all non compliance hospitals. Copies are enclosed as **Annexure-04**.
6. Inspections of the drains reaching Nawab Hasan Siddique talab was conducted on dated 22/10/2021 & 17/11/2021. Inspection report is enclosed in **Annecure-05**. The main points of the report are as under:
 - i. The overflow drain of motia talab and the drain coming from hospital line was found dry
 - ii. The work of laying of underground municipal sewer line was found completed.
 - iii. The work of interception and sewerage network around the residential area of Hasan Siddique talab was found completed.
 - iv. No discharge from the hospital to the open drain was observed.
7. The compliance inspection of 08 Hospitals was conducted on dated 18/01/2022. Inspection report is enclosed as **Annecure-06**. Environment Compensation was calculated and imposed on 08 Hospitals for non compliance.
8. Environment Compensation by 08 Hospitals has been submitted to MPPCB. The details are enclosed as **Annecure-07**.
9. Present status of sewerage system near Motia talab and Hasan Siddique talab provided by Nagar Nigam Bhopal is received from Nagar Nigam, Bhopal vide letter Dated 17/07/2023. Copy is enclosed as **Annexure – 08**. The details are as under:

For Motia Talab

- i. SBI drain and other drains are intercepted by laying of sewer line
- ii. Sewage intercepted by laying RCC pipe line all around motial talab
- iii. Sewage intercepted near tajul masjid by laying RCC pipe line

For Hasan Siddique and Bag Munshi Khan talab

- i. Sewage of Taj colony and Ashok Colony near Hasan Siddique talab sewage is intercepted by RCC pipe line
- ii. Sewage near Sahajanabad thana, Bag Munshi talab is intercepted by RCC pipe line
- iii. Sewage near Lal masjid, Bag Munshi talab is intercepted by RCC pipe line

10. The sewage water collected through the sewer system reaches to Maholi Damkheda Sewage treatment plant of 35 MLD capacity. Presently STP is operational.
11. The drains of the nearby area of Motia talab and Hasan Siddique talab are connected with the sewer system.


Brajesh Sharma
Regional Officer
RO MPPCB, Bhopal

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निरीक्षण प्रतिवेदन

माननीय राष्ट्रीय हरित अधिकरण, सेन्ट्रल जोनल बैंच, के प्रकरण क्रमांक 07/2018 द्वारा दिनांक 09/06/2020 अधिकरण के पारित आदेश के पालनार्थ एवं मुख्यालय पत्र क्रमांक 456/विधि/NGT (CZ), भोपाल दिनांक 24.06.2020 के निर्देश के परिपेक्ष्य में उप-जिला दण्डाधिकारी बैरागढ़ वृत्त श्री मनोज उपाध्याय, क्षेत्रीय कार्यालय, म.प्र. प्रदूषण नियंत्रण बोर्ड, भोपाल के क्षेत्रीय अधिकारी, श्री आलोक सिंघई, मुख्य चिकित्सा एवं स्वास्थ्य अधिकारी, भोपाल डॉ. प्रभाकर तिवारी, ~~अतिरिक्त~~ ^{अपर} आयुक्त नगर निगम, भोपाल श्री आर.पी.मिश्रा एवं वार्ड क्रमांक 09 के वार्ड हेल्थ अधिकारी एवं क्षेत्रीय कार्यालय, म.प्र. प्रदूषण नियंत्रण बोर्ड, का वैज्ञानिक दल की उपस्थिति में NGT में चलायमान प्रकरण स्थल का संयुक्त निरीक्षण किया गया।

निरीक्षण किये जाने पर निम्नानुसार अवलोकन पाया गया।

- मोतिया तालाब रोड़ के किनारे स्थित चिकित्सा संस्थानों का आकरिमक निरीक्षण किये जाने पर लगभग अधिकांशतः संस्थानों द्वारा उनके यहाँ Hospital Activities से उत्पन्न होने वाले दूषित जल के उपचार हेतु दूषित जल उपचार संयंत्र की स्थापना की गई है एवं शेष संस्थानों में डिस्ट्रिक्वेशन सिस्टम की व्यवस्था है। संस्थानों से उत्पन्न होने वाले उपचारित दूषित जल का निस्सारण ड्रेनेज के साथ म्यूनििसिपल सीवर पाईप लाईन में (संस्थान के सामने फुटपाथ के नीचे स्थित सीवर लाईन) में निस्सारित किया जाता है। जो कि मोतिया तालाब रोड़ के किनारे स्थित चिकित्सा संस्थानों के सामने की ओर फुटपाथ के नीचे स्थापित है। निरीक्षण के समय नगर निगम अधिकारी के द्वारा बताया गया कि उक्त म्यूनििसिपल सीवर पाईप लाईन सीधे आगे जाकर तीन मोहरों की ओर से आगे स्थित कोलुआ पंप हाऊस में छोड़ा जाता है एवं वहा पम्पिंग कर अंततः मोहाली दामखेड़ा एस.टी.पी. में उपचार हेतु जाता है। अस्पतालों के सामने एवं पृथक स्टार्म वॉटर ड्रेन भी है। जो समस्त अस्पतालों के सामने से होकर अंततः सिद्धीक हसन खाँ तालाब तक जाती है। परंतु निरीक्षण के समय उक्त ड्रेनेज लाईन एल.बी.एस अस्पताल के निकट आगे की ओर खूबी पाई गई। (फोटोग्राफ संलग्न)

- निरीक्षण के दौरान अस्पतालों के सामने सड़क के दूसरी ओर स्थित मोतिया तालाब का ओवरफ्लो (मोतिया तालाब ब्रिज रोड के नीचे की ओर से) झरने के रूप में नीचे गिरता है। (फोटोग्राफ संलग्न)। जो कि आगे जाकर नाली के माध्यम से सिद्दीक हसन खाँ तालाब में मिलता है। उक्त जल में अत्याधिक दुर्गन्ध व्याप्त थी। मोतिया तालाब के अपरट्रीम में स्थित रहवासी क्षेत्र से उक्त जल बहकर मोतिया तालाब में आता है एवं ओवरफ्लो द्वारा बहकर सिद्दीक हसन खाँ तालाब में मिलता है। कार्यालय द्वारा मोतिया तालाब का ओवरफ्लो जल नमूना एवं जल नाली के माध्यम से सिद्दीक हसन खाँ तालाब में मिलने के पश्चात् का जल नमूना एकत्रीकरण किया गया। निरीक्षण के दौरान सिद्दीक हसन खाँ तालाब में मछलियां भी देखी गईं। (जल नमूने की विश्लेषण रिपोर्ट संलग्न)।
- माननीय अधिकरण के निर्देशानुसार गठित दल द्वारा चिकित्सा संस्थानों के पीछे स्थित नवाब सिद्दीक हसन खाँ तालाब के किनारे स्थित रहवासी कॉलोनी-ताज कॉलोनी एवं अशोक कॉलोनी के निरीक्षण के दौरान वहा के रहवासियों द्वारा (श्री अशोक-ताज कॉलोनी निवासी, मो. रईस, श्री नईम खॉन, श्री कमर-अशोक कॉलोनी निवासी) द्वारा बताया गया कि यहाँ अस्पतालों द्वारा किसी प्रकार का बायोमेडिकल वेस्ट नहीं फेंका जाता एवं रहवासी घरों से नगरीय कचरे के एकत्रीकरण हेतु प्रतिदिन सुबह नगर निगम के वाहन द्वारा कचरा उठाया जाता है। किंतु दिन में कॉलोनी रहवासियों द्वारा घरेलू कचरा प्रायः तालाब के किनारे फेंक दिया जाता है। निरीक्षण दल द्वारा अवलोकन किये जाने पर उक्त घरेलू कचरे में किसी भी प्रकार का बायोमेडिकल वेस्ट नहीं पाया गया।

निष्कर्ष:-

1. उपरोक्त किये गये संयुक्त निरीक्षण के आधार पर मोतिया तालाब रोड के निकट स्थित चिकित्सा संस्थानों से उत्पन्न बायोमेडिकल वेस्ट एवं म्यूनिसिपल सॉलिड वेस्ट की कोई समस्या परिलक्षित नहीं हुई एवं संस्थानों द्वारा बायोमेडिकल वेस्ट का डिस्पोजल बोर्ड से प्राधिकृत ऐजेंसीज (सी.बी.डब्ल्यू.टी. एफ) के माध्यम से एवं म्यूनिसिपल सॉलिड वेस्ट का निपटान नगर निगम, भोपाल के माध्यम से किया जा रहा है।



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2. सिद्दीक हसन खाँ तालाब के निकट स्थित अधिकांशतः चिकित्सा संस्थानों द्वारा उनके संस्थान से Hospital Activities के दौरान उत्पन्न होने वाले दूषित जल के उपचार हेतु दूषित जल उपचार संयंत्र स्थापित किये गये हैं। संस्थानों से उत्पन्न ड्रेनेज को म्यूनिसिपल सीवर लाईन के माध्यम से निस्सारित किया जाता है। जिसका अंततः मोहली दामखेड़ा स्थित सीवेज ट्रीटमेंट प्लांट (एस.टी.पी.) में उपचार किया जा रहा है।
3. चिकित्सा संस्थानों के पीछे की ओर स्थित सिद्दीक हसन खाँ तालाब में मुख्यतः मोतिया तालाब का ओवरफ्लो एवं सिद्दीक हसन खाँ तालाब के निकट स्थित रहवासी क्षेत्र-ताज कॉलोनी एवं अशोक कॉलोनी के रहवासियों द्वारा उनका घरेलू जल-मल नालियों के माध्यम से सीधे सिद्दीक हसन खाँ तालाब में मिलना पाया गया।
4. अतः समस्या म्यूनिसिपल सीवेज प्रबंधन से संबंधित होने के कारण नगर निगम के कार्यक्षेत्र के अंतर्गत आती है। उक्त संबंध में नगर निगम, भोपाल से मोतिया तालाब में आने वाले एवं उससे ओवरफ्लो होने वाले दूषित जल, तथा सिद्दीक हसन खाँ तालाब के निकट रहवासी बस्तियों से मल-जल व ठोस अपशिष्टों के सिद्दीक हसन खाँ तालाब में जाने की समस्या के निराकरण हेतु कार्यवाही अपेक्षित है।

(डॉ. प्रभाकर तिवारी)
मुख्य चिकित्सा एवं स्वास्थ्य अधिकारी
भोपाल

(श्री मनोज उमाश्याय)
उप-जिला दण्डाधिकारी
बैरागढ़ वृत्त, भोपाल

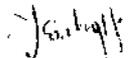
(श्री आलोक सिंघई)
क्षेत्रीय अधिकारी
म.प्र.प्र.नि.बोर्ड, भोपाल

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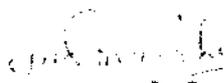
बजार निगम टीम


(श्री आनुराग मिश्रा)
(अतिरिक्त आयुक्त, बजार निगम, भोपाल)
अपर आयुक्त

निरीक्षण कर्ता (कार्यालय टीम)


(श्री शैलेन्द्र कश्यप)
प्रयोगशाला सहायक


(श्री सैलमान खान)
उपसत्री


(डॉ. एम. कुरेशी)
वैज्ञानिक


(डॉ. वी.एस.एस.)
वैज्ञानिक

REGIONAL OFFICE
M.P. POLLUTION CONTROL BOARD,
PARYAWARAN PARISAR, E-5, ARERA COLONY, BHOPAL (M.P.)
 Phone No. 0755-2466392, E-mail – romppcb_bpl@rediffmail.com

WATER ANALYSIS REPORT

Report No. 2895, 2894, 2893 /JULY/2020

Sample From :- 1. Motia Talab Bhopal
 2. Siddique Hussain Talab Bhopal
 3. Munshi Hussain Talab Bhopal

Sample Details :- Talab Water

Collected by :- Mr. S. Kashyap (Sampler)

Date of Collection :- 11-07-2020

Date of Analysis :- 13-07-2020

Analyzed by :- Mr. Arvind Singh
 (Jr. Scientist)

S. No.	Parameter	Unit	Result 1	Result 2	Result 3
1.	PH	pH Unit	8.50	8.79	8.91
2.	BOD	mg/l	12.0	18.0	22.0
3.	COD	mg/l	38.72	58.08	77.44
4.	Chloride	mg/l	100.96	99.96	96.96
5.	Total Solid	mg/l	1360	1700	2010
6.	Total Dissolved Solid	mg/l	980	1260	1490
7.	Total Suspended Solid	mg/l	380	440	520
8.	D.O.	mg/l	6.8	6.6	6.5


 Report prepared by


 Chief Chemist



EDM, Bairegarh (Sh. Manoj Upadhyay), Add. Comm. BMC (Sh. R.P. Mishra), RomppCB, BPL (Sh. Alok Singh)



Residents of Ashok Colony, EDM, Add. Comm. BMC & Regional officer, mp PCB, BPL

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**Joint committee report on Computation of Environmental
Compensation (EC) in compliance of Hon'ble National Green
Tribunal Order dated 24/09/2020 in the
OA No. 07/2018 (CZ)**

In compliance of the Hon'ble National Green Tribunal order dated 24.9.2020 in Original Application No. 07/2018 (CZ) in the matter of M. Y. Chaudhary Vs BMC & Ors.; a joint committee was constituted vide Madhya Pradesh Pollution Control Board (MPPCB) office order no. 847/विधि/NGT (CZ)/प्रनिबो/20, dated 01/10/2020 and Central Pollution Control Board (CPCB), Regional Directorate (RD), Bhopal Office Order No.क्षे.नि.भो. /एन.जी.टी.ओ.ए.-7/2018/637-639, dated 28/09/2020. Copy of the Hon'ble National Green Tribunal order dated 24.09.2020 is enclosed as **Annexure I**.

The committee of following officers of MPPCB & CPCB was constituted:

1. Shri Alok Singhai, Regional officer , M.P. Pollution Control Board, Bhopal.
2. Dr.Yogendra Kumar Saxena, Scientist-B, Regional Directorate, Central Pollution Control Board, Bhopal.
3. Dr. S. S. Pandya, Scientist, M.P. Pollution Control Board, Bhopal.
4. Dr. T. Soofi, Scientist, M.P. Pollution Control Board, Bhopal.

The joint committee of CPCB & MPPCB conducted inspection on 8th Oct 2020.

Estimation of Environmental Compensation (EC):-

1. Methodology for estimation of EC for discharge of untreated/partially treated sewage

Under Hon'ble NGT order dated 24.9.2020 in O.A. 7/2018 (M Y Chaudhary Vs BMC & Ors.) under Para 6 the following formulas for the estimation of EC for untreated/partially treated sewage discharge are given as:

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$$EC \text{ (Lacs Rs.)} = [17.5 \{ \text{Total Sewage Generation - Installed Treatment Capacity} \} + 55.5 \{ \text{Total Sewage Generation - Operational Capacity} \}] + 0.2 \{ \text{Sewage Generation - Operational Capacity} \} \times N + \text{Marginal Cost of Environmental Externality} \times (\text{Total Sewage Generation - Operational Capacity}) \times N$$

Where; N= Number of days from the date of direction of CPCB/SPCB/PCC till the required capacity systems are provided by the concerned authority. Quantity of Sewage is in MLD”

2. Methodology for estimation of EC to be Levied on Concerned Individual/Authority for Improper Solid Waste management:

Under Hon'ble NGT order dated 24.9.2020 in O.A. 7/2018 (M Y Chaudhary Vs BMC & Ors.) under Para 6 the following formulas for the estimation of EC to be Levied on Concerned Individual/Authority for Improper Solid Waste management is given as:

$$EC \text{ (Lacs Rs.)} = 2.4 \{ \text{Waste Generation - Waste Disposed as per the Rules} \} + 0.02 \{ \text{Waste Generation - Waste Disposed as per the Rules} \} \times N + \text{Marginal Cost of Environmental Externality} \times (\text{Waste Generation - Waste Disposed as per the Rules}) \times N$$

The committee after study of the guidelines and order draw out the following parameters for assessment of the environment compensation:-

1. Total Sewage Generation.
2. Installed Treatment Capacity.
3. Operational Capacity.
4. N= Number of days from the day of Joint inspection of Collector Bhopal/Chief Medical Officer/MPPCB upto 19.10.2020 (the date of this report submission by the joint committee in compliance of Hon'ble Tribunal order dated 24.9.2020 in O.A. No. 07/2018 (CZ))
5. Marginal Cost of Environmental Externality.
6. Solid Waste Generation.
7. Solid Waste Disposal.
8. Solid Waste Management Capacity Gap.

[Handwritten signatures and initials]

The information required for the assessment of the environment compensation is as follows:-

1. The Following information was received by the Nagar Nigam (office Letter No. 920 नगर यंत्री /सीवेज प्रको./नगर निगम/भोपाल, Dated 15.10.2020) , (Nagar Palika Nigam Bhopal , Letter No. 59/BMC/2020, Dated 14/10/2020) . Copy of the Nagar Nigam letters is enclosed as **Annexure – II.**

Sewage/ Untreated Water:-

- Total Sewage Generation of Taj Colony and Ashok Colony = 0.3 MLD.
- Total Sewage mix in Nawab Siddiqui Hussain Khan Talab from Motia Talab= 0.45 MLD.
- Total Sewage mix in Nawab Siddiqui Hussain Khan Talab from Taj Colony, Ashok Colony , Motia Pond and other area = 0.75 MLD.
- Installed Treatment Facility = Nil
- Installed Operational Capacity= Nil

Solid Waste:-

- Total Solid Waste Generation of Taj Colony and Ashok Colony = (5.4 + 0.60) = 6 TPD.
- Total Solid Waste Disposal of Taj Colony and Ashok Colony = (4.30 + 0.45) = 4.75 TPD.

2. N= The number of days for untreated sewage water discharge was calculated from
 - i. Date of first joint inspection of Collector Bhopal, Chief Medical Officer & MPPCB in the Tribunal O.A. 07/2018 (CZ) order dated 9.6.2020 i.e. 11/07/2020 .
 - ii. To the date of this report submission by the joint committee in compliance of Hon'ble Tribunal order dated 24.9.2020 in O.A. No. 07/2018 (CZ) i.e. 19/10/ 2020.
 - iii. The number of days of untreated sewage water discharge is 101 days (from 11.7.2020 to 19.10.2020).

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3. **Marginal Cost of Environmental Externality for untreated discharge of sewage:**

As per the guidelines of CPCB for calculation of environmental compensation for "Discharge of Untreated/Partially Treated Sewage by Concerned Individual/ Authority" and the Marginal Cost of Environmental Externality is taken as minimum 0.05 and maximum 0.10 for sewage up to 200 MLD. Hence for calculation of the environmental compensation Marginal Cost of Environmental Externality is taken as **0.05 Lacs/day**.

4. The earlier report of joint committee consisting Collector Bhopal, Chief Medical Officer & MPPCB, constituted in compliance of Hon'ble National Green Tribunal order dated 9.6.2020 in O.A. 7/2018 (CZ) stated that most of the hospitals situated near Nawab Siddique Hasan Khan Talab has installed Effluent Treatment Plant (ETP) and rest of the nearby Institutes has a system of disinfection. The treated effluent of institutions is discharge in the municipal sewer pipe line. This municipal sewer pipe line is further connected to the Kolua pump house. The sewage pumped from Kolua pump house to Moholi Damkheda STP for treatment. The Biomedical Waste is disposed by Common Biomedical Waste Treatment facility authorized by MPPCB. The sewage of the Taj colony, Ashok colony and over flow of Motiya Talab is found to be mixed in the Nawab Siddique Hasan Khan Talab.

5. **Marginal Cost of Environmental Externality for improper solid waste management :**

As per the guidelines CPCB for calculation of environmental compensation for "Environment Compensation to be Levied on Concerned Individual/Authority for Improper Solid Waste Management" and the Marginal Cost of Environmental Externality is taken as minimum 0.01 and maximum 0.05 for Solid Waste Management Capacity Gap up to 200 TPD. Hence for calculation of the environmental compensation Marginal Cost of Environmental Externality is taken as **0.01 Lacs/day**.

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6. Photographs of the site visit dated 08.10.2020 are enclosed as Annexure – III.

Calculations of Environmental Compensation (EC):-

The committee calculates EC for Sewage/Untreated Water disposal. The details are as follows:-

1. Environmental Compensation (EC) for sewage/ Untreated Water treatment

Calculation for EC to be levied for discharge of untreated/partial treated Sewage is as tabulated below:

1.	Class	Other
2.	Sewage Generation (MLD)	0.75 MLD
3.	Installed Treatment Capacity (MLD)	0 MLD
4.	Operational Capacity (MLD)	0 MLD
5.	Treatment Capacity Gap (MLD)	0.75 MLD
6.	Calculated EC (capital cost component for STPs) in Lacs Rs.	13.125 Lacs
7.	Calculated EC (capital cost component for Conveyance System) in Lacs Rs.	41.625 Lacs
8.	Calculated EC (Total capital cost component) in Lacs Rs.	54.75 Lacs
9.	Minimum and Maximum values of EC (Total Capital Cost Component) recommended by the Committee (Lacs Rs.)	Min- 100 Lacs Max- 1000 Lacs
10.	Final EC (Total Capital Cost Component) in Lacs Rs.	100 Lacs
11.	Calculated EC (O & M Component in Lacs Rs./day	0.15 Lacs/Day
12.	Minimum and Maximum values of EC (O & M Cost Component recommended by the Committee (Lacs Rs./day	Min- 0.5 Lacs/Day Max- 5 Lacs/Day
13.	Final EC (O & M Component) in Lacs Rs./Day	0.5 Lacs/Day
14.	Calculated Environmental Externality (Lacs Rs. Per Day)	0.00056 Lacs/Day
15.	Minimum and Maximum value of Environmental Externality recommended by the Committee (Lacs Rs. Per Day)	Min- 0.05 Lacs/Day Max- 0.10 Lacs/Day
16.	Final Environmental Externality (Lacs Rs. Per Day)	0.05 Lacs/Day

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$$EC \text{ (Lacs Rs.)} = 17.5(\text{Total Sewage Generation -Installed Treatment Capacity}) + 55.5(\text{Total Sewage Generation-Operational Capacity}) + 0.2 (\text{Sewage Generation-Operational Capacity}) \times N + \text{Marginal Cost of Environmental Externality} \times (\text{Total Sewage Generation-Operational Capacity}) \times N$$

$$EC \text{ (Lacs Rs.)} = \text{Final EC (Total Capital Cost Component) in Lacs Rs.} + \text{Final EC (O \& M Component) in Lacs. Rs./Day} \times N \text{ (Days)} + \text{Final Environmental Externality (Lacs Rs. Per Day)} \times N \text{ (Days)}$$

$$EC \text{ (Lacs Rs.)} = 100 + (0.5 \times 101) + (0.05 \times 101)$$

$$EC \text{ (Lacs Rs.)} = 100 + 50.5 + 5.05$$

$$EC \text{ (Lacs Rs.)} = 155.55 \text{ Lacs}$$

2 Environmental Compensation (EC) for Solid Waste Management

EC to be levied for improper management of Municipal Solid Waste

	Class	Other
1.	Waste Generation (TPD)	06 TPD
2.	Waste Disposal as per Rules (TDP)	4.75 TPD
3.	Waste Management Capacity Gap (TPD)	1.25 TPD
4.	Calculated EC (capital cost component) in Lacs Rs.	03 Lacs
5.	Minimum and Maximum Values (Capital Cost Component) recommended by the committee Lacs Rs.	Min- 100 Lacs Max- 1000 Lacs
6.	Final EC (Capital Cost Component) in Lacs Rs.	100 Lacs
7.	Calculated EC (O & M Component) in Lacs Rs./Day	0.025 Lacs/Day
8.	Minimum and Maximum values of EC (O & M Cost Component) recommended by the Committee/Lacs Rs/day	Min- 0.1 Lacs/Day Max- 1 Lacs/Day
9.	Final EC (O & M Component) in Lacs Rs./Day	0.1 Lacs/Day
10.	Calculated Environmental Externality (Lacs Rs. Per Day)	0.0001875 Lacs/Day
11.	Minimum and Maximum value of Environmental Externality recommended by the Committee (Lacs Rs. Per Day)	Min- 0.01 Lacs/Day Max- 0.05 Lacs/Day
12.	Final Environmental Externality (Lacs Rs. Per Day)	0.01 Lacs/Day

ASH

V.K. Gupta

$$EC \text{ (Lacs Rs.)} = 2.4 \text{ (Waste Generation - Waste Disposed as per the Rules)} + 0.02 \text{ (Waste Generation - Waste Disposed as per the Rules)} \times N + \text{Marginal Cost of Environmental Externality} \times \text{(Waste Generation - Waste Disposed as per the Rules)} \times N$$

$$EC \text{ (Lacs Rs.)} = \text{Final EC (Capital Cost Component) in Lacs Rs.} + \text{Final EC (O \& M Component) in Lacs Rs./Day} \times N \text{ (Day)} + \text{Final Environmental Externality (Lacs Rs. Per Day)} \times N \text{ (Day)}$$

$$EC \text{ (Lacs Rs.)} = 100 + (0.1 \times 101) + (0.01 \times 101)$$

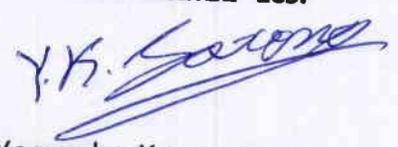
$$EC \text{ (Lacs Rs.)} = 100 + 10.1 + 1.01$$

$$EC \text{ (Lacs Rs.)} = 111.11 \text{ Lacs}$$

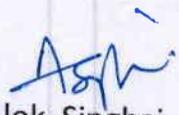
Recommendations:

The committee recommend to impose the EC on Bhopal Municipal Corporation; calculated by the committee in compliance of Hon'ble Tribunal order dated 24.9.2020 as

- i. Environment Compensation for Discharge of Untreated/Partially Treated Sewage by Concerned Individual/Authority = **Rs. 155.55 Lacs**
- ii. Environment Compensation to be Levied on Concerned Individual/Authority for Improper Solid Waste Management = **Rs. 111.11 Lcs.**



Dr. Yogendra Kumar Saxena
Scientist-B
Regional Directorate
Central Pollution Control Board
Bhopal



Shri Alok Singhai
Regional officer
M.P. Pollution Control Board
Bhopal



Dr. S. S. Pandya
Scientist
M.P. Pollution Control Board
Bhopal



Dr. T. Soofi
Scientist
M.P. Pollution Control Board
Bhopal

INSPECTION REPORT

Sub: Visit of Hospital located in the nearby area of Nawab Siddiqui Hasan Khan Talab.

Ref: - Patrika News Paper Clipping dated 16.07.2021 with respect to NGT order.

A team of officials of M P Pollution control board has conducted inspection on dated 17/07/2021 in connection to the news published under reference. Team has visited the Siddiqui hasan talab area and nearby residential locality, the adjoining hospitals and the open drains joining into Nawab Siddiqui Hasan Talab. The Nawab Siddiqui Hasan Talab was found filled close to full tank level and three sides of talab are surrounded by residential houses and hospitals and one side by road. It appears encroachment from all three sides of talab due to residential activities.

Sewerage from the nearby localities and hospitals flows through the drains and joins in to talab. It is observed that underground sewage line is laid down in this area and house hold sewage lines are to be connected with it. An open drain carrying overflow of Motia talab along with the road side open drain containing hospitals discharge and other domestic waste falls through a stepping structure about 10 ft depth ultimately joins in to the Nawab Siddiqui Hasan Talab. Nagar Nigam Bhopal is constructing an open drain to intercept the overflow before joining into Nawab Siddiqui Hasan Talab to carry the waste water to conserve talab. The under construction drain approx. 170 meters length, this proposed to be connected to sewerage line laid down, and will be connected to Maholi Damkheda STP.

In the prevailing situation the conservation and restoration of Nawab Siddiqui Hasan Talab is required to protect its degradation& remove peripheral encroachment. Photographs reveal the facts about encroachment & degradation.

Photographs of Siddiqui Hasan Talab



At the Periphery of the Siddiqui Hasan Talab



Drain joining into Talab



Drain joining into Talab & water Sample collection of Drain



Darin is under construction to carry the overflow of Motia Talab & wastewater from Hospitals away from the catchment of Siddiqui Hasan talab



Underground Sewerage line is laid down in the area & household sewage line will be connected to this sewerage line



Sample collection at the junction of the Motia talab overflow & drain carrying hospital waste



Drain joining into the Talab

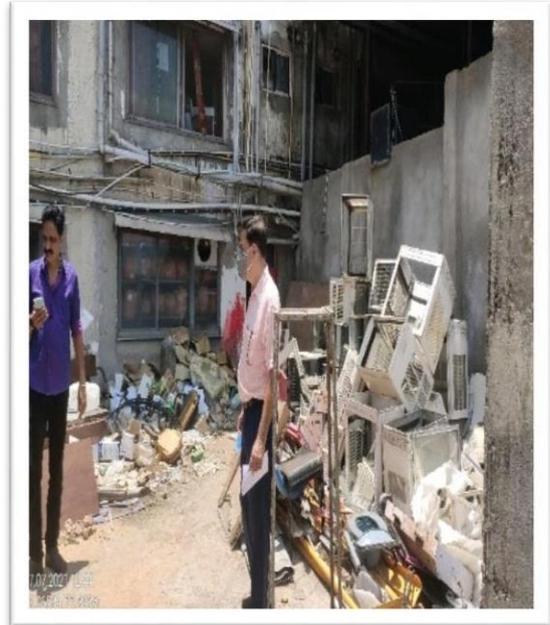
Hospitals wise observations are as under: -

1. LBS Hospital: -

This is 100 Bed capacity hospital located Opposite to Motia talab. Total water consumption of the hospital is approx. 24.00 KLD (Domestic + Hospital Activity)& waste water generation from hospital activity is approx 10.00 KLD. The hospital has installed ETP of 50.00 KLD capacity and STP of 60.00 KLD Capacity. Date of installation of ETP as per record is mentioned as 20.06.2016.

During inspection ETP was not found in operation, it appears that it is not operated since longtime. During inspection it is observed that the area near the ETP was very dirty also not accessible as lot of solid waste was scattering in the area. Solid wastes include used polythene bags, plastic, Lenin and bio medical waste (Vials, Injections and Syringes) are accumulated near ETP area and in the basement area. Waste oil is also found in two open buckets on stairs. ETP Log book and BHW records are not maintained properly. Management failed to explain about mismatches figures of water consumption, wastewater generation, ETP & STP capacity etc. Hospital is found violating provisions of BMW rules and discharge into drain leading into Nawab Siddiqui Hasan Khan Talab. As per the inspection the violation of the provision of Water (Prevention and Control of Pollution) Act, 1974 and BMW Rules are observed. Photographs reveal violation for Pollution Control Laws.

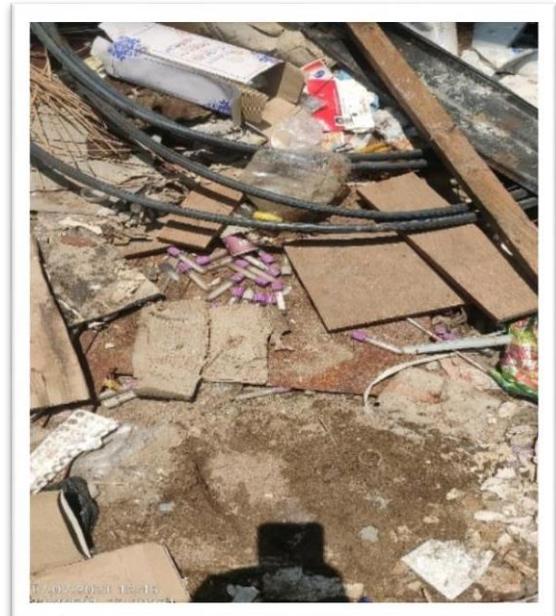
Photographs of LBS Hospital



Bio medical waste and Solid waste



ETP found not in operation



Bio medical waste and Solid waste

2. Balaji Children Hospital: -

This is 15 bed capacity hospital located Opposite to Motia talab. Total water consumption is approx.9.00 KLD (Domestic + Hospital Activity)& wastewater generation from hospital activity is approx 3.50 KLD. The Hospital doesn't have ETP.BMW records are not maintained properly. Hospital is found violating provisions of BMW rules and discharge into drain leading into Nawab Siddiqui Hasan Khan Talab. As per the inspection the violation of the provision of Water (Prevention and Control of Pollution) Act, 1974 and BMW Rules are observed. Photographs are as under: -



3. Aaram Hospital: -

This is 05 bed capacity hospital located Opposite to Motiatlab. Total water consumption is approx. 1.00 KLD (Domestic + Hospital Activity)and waste water generation from hospital activity is approx. 0.40 KLD. Hospital wastewater is disinfected with the Sodium Hypochlorite solution and discharged into the public drain. BMW records are being maintained properly, the handling of the biomedical waste is found as per the provision of the rules. No significant violation is observed.

4. Unique Hospital: -

This is the 10 bed capacity hospital located Opposite to Motia talab. The total water consumption is approx.2.50 KLD (Domestic + Hospital Activity) and waste water generation from hospital activity is approx. 1.50 KLD. The hospital has installed ETP capacity 10.00 KLD to treat effluent from three hospitals (Central Hospital & Research Centre, City Care Hospital, Sanjeevani Hospital). Date of installation of ETP as per record submitted is 30.09.2020. During the inspection ETP was found not in operation, situation indicates that ETP is not operated right from the installation, ETP logbook is not maintained. Management failed to explain about mismatches figures of water consumption, wastewater generation, ETP capacity. Hospital is found violating the provisions of BMW rules and discharge into drain leading to Nawab Siddiqui Hasan Khan Talab. As per the inspection the violation of the provision of Water (Prevention and Control of Pollution) Act, 1974 and BMW Rules are observed. Photographs reveal violation for Pollution Control Laws.

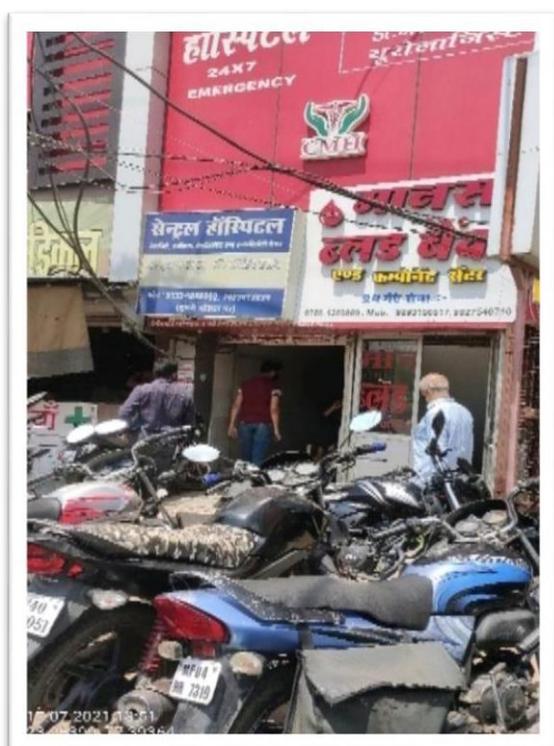


ETP Found Not In Operation

5. Central Hospital and Research Centre: -

This is 15 bed capacity hospital located opposite to Motia talab. The total water consumption is approx. 7.00 KLD (Domestic + Hospital Activity) and waste

water generation from hospital activity is approx 3.00 KLD. Hospital waste is said to be treated in ETP at M/s Unique Hospital area. However, no proof of carrying waste to ETP exist and the said ETP was not found in operation at all. No record regarding wastewater treatment was maintained. Hospital is found violating the provisions of BMW rules and discharge into drain leading to Nawab Siddiqui Hasan Khan Talab. As per the inspection the violation of the provision of Water (Prevention and Control of Pollution) Act, 1974 and BMW Rules are observed. Photographs reveal the violation for Pollution Control Laws.



ETP Found not in operation

6. Sanjeevani Day Care Hospital: -

This is day care clinic located opposite to Motia talab. Only OT is performed by the hospital premises and patients are transferred to City Care Hospital located

in the same building. Total water consumption is approx. 0.50 KLD (Domestic + Hospital Activity) and waste water generation from hospital activity approx 0.30 KLD. Hospital waste is said to be treated in ETP at M/s Unique Hospital area. However, no proof of carrying waste to ETP exist and the said ETP was not found in operation at all. No record regarding wastewater treatment was maintained. Hospital is found violating the provisions of BMW rules and discharge into drain leading to Nawab Siddiqui Hasan Khan Talab. As per the inspection the violation of the provision of Water (Prevention and Control of Pollution) Act, 1974 and BMW Rules are observed. Photographs reveal violation for Pollution Control Laws.

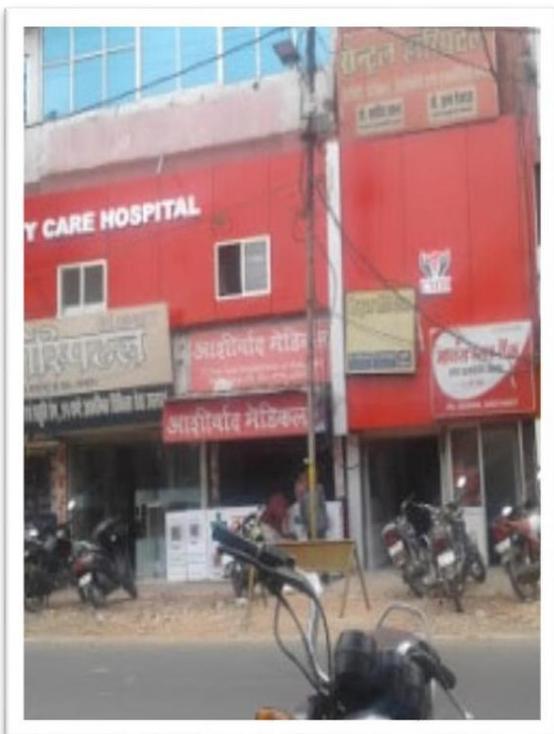


ETP found not in operation

7. City Care Hospital: -

This is 15 Bed capacity hospital located opposite to Motia talab. Total water consumption is approx 4.50 KLD (Domestic + Hospital) and waste water

generation from hospital activity is approx 3.50 KLD. Hospital waste is said to be treated in ETP at M/s Unique Hospital area. However, no proof of carrying waste to ETP exist and the said ETP was not found in operation at all. No record regarding wastewater treatment was maintained. Hospital is found violating the provisions of BMW rules and discharge into drain leading to Nawab Siddiqui Hasan Khan Talab. As per the inspection the violation of the provision of Water (Prevention and Control of Pollution) Act, 1974 and BMW Rules are observed. Photographs reveal the violation for Pollution Control Laws.



ETP Found not in operation

8. Silver line Hospital: -

This is 30 Bed capacity hospital located opposite to Motia talab. The total water consumption is approx. 11.00 KLD (Domestic + Hospital Activity) and waste

water generation from hospital activity is approx 5.5 KLD. The hospital has installed ETP capacity 5.0 KLD. Date of ETP installation as per record is 17.02.2017 and modification made on dated 03.09.2020. During the inspection ETP was found in operation. ETP logbook and BMW records are maintained properly.

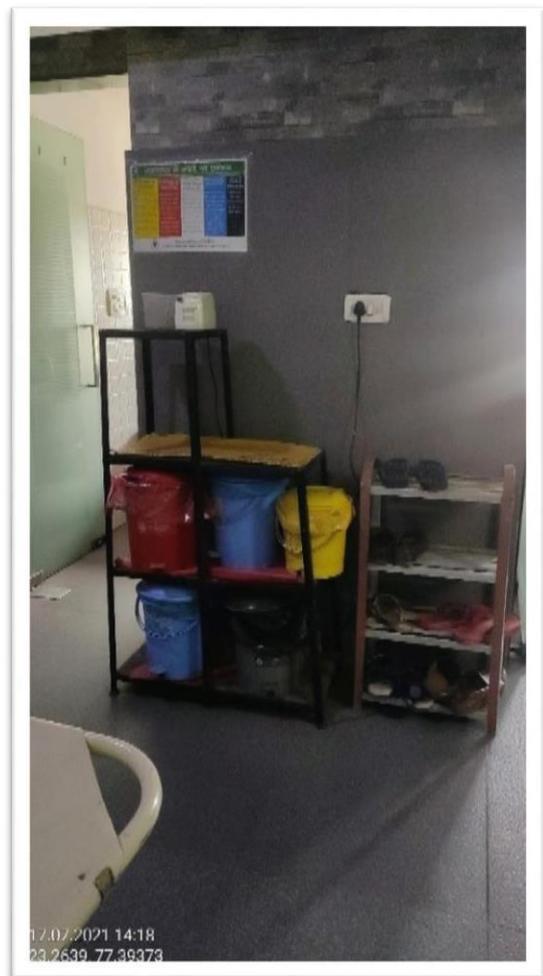
Photographs are as under: -



9. Dr. Tankwal ENT Day Care Centre: -

This is 04 bed capacity ENT day clinic located opposite to Motia talab. Total water consumption is approx. 0.50 KLD (Domestic + Hospital Activity) & waste

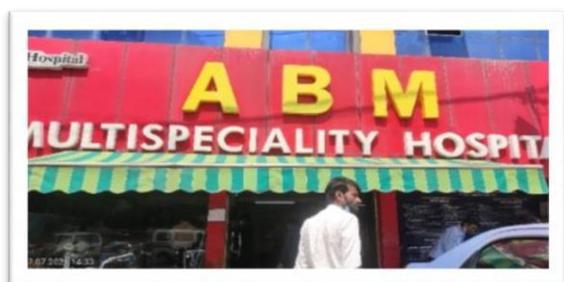
water generation from hospital activity approx. 0.15 KLD which is being disinfected with Sodium Hypochlorite Solution and then discharge into public drain. The handling of the biomedical waste is found as per the provision of the rules. Photographs are as under: -



10. ABM hospital: -

This is 40 bed capacity hospital located opposite to Motia talab. The total water consumption is approx 14.00 KLD (Domestic + Hospital Activity) and waste

water generation from hospital activity approx 6.5 KLD. The hospital has installed ETP capacity 3.00 KLD, the capacity of ETP is inadequate. Date of installation of ETP as per record is 01.01.2017. During the inspection ETP was found in operation. ETP logbook and BMW records are not maintained properly. The manipulation in ETP logbook & BMW records are observed during the inspection. Management failed to explain about mismatches figures of water consumption, wastewater generation, ETP & STP capacity etc. Hospital is found violating the provisions of BMW rules and discharge into drain leading to Nawab Siddiqui Hasan Khan Talab. As per the inspection the violation of the provision of Water (Prevention and Control of Pollution) Act, 1974 and BMW Rules are observed. Photographs reveal violation for Pollution Control Laws.



ETP found not in operation



11. Paras Hospital: -

This is 16 bed capacity hospital located opposite to Motia talab. The total water consumption is approx 7.00 KLD (Domestic + Hospital Activity) and waste water generation from hospital activity is approx 3.50 KLD. The hospital has installed ETP capacity 4.00 KLD. Date of installation of ETP as per record is 30.12.2019. During the inspection ETP was found in operation. The handling of the biomedical waste is found as per the provision of the rules. Photographs are as under: -



ETP In Operation



12. Nishat Nursing Home: -

This is 06 bed capacity hospital located opposite to Motia talab. The total water consumption is approx. 2.00 KLD (Domestic + Hospital Activity) and waste water generation from hospital activity is approx 1.00 KLD. The hospital has installed ETP capacity 2 KLD. Date of installation of ETP as per record is 15.01.2021. During the inspection ETP was found not in operation. ETP logbook and BMW records are not maintained properly. Hospital is found violating the provisions of BMW rules and discharge into drain leading to Nawab Siddiqui Hasan Khan Talab. As per the inspection the violation of the provision of Water (Prevention and Control of Pollution) Act, 1974 and BMW Rules are observed. Photographs reveal violation for Pollution Control Laws.



ETP found not in operation



13. Bhopal Care Hospital: -

This is 40 Bed capacity hospital located opposite to Motia talab. The total water consumption is approx 14.00 KLD (Domestic + Hospital Activity) and waste water generation from hospital activity is approx 4.50 KLD. Date of installation of ETP as per record is 26.06.2017. The hospital has installed ETP of less capacity. During the inspection ETP was found in operation. The handling of the biomedical waste is found as per the provision of the rules. However, ETP upgradation is required. Photographs are as under: -



ETP in operation



14. Shubham Hospital: -

This is 15 bed capacity hospital located opposite to Motia talab. The total water consumption is approx 9.00 KLD (Domestic + Hospital Activity) and waste water generation from hospital activity is approx 3.00 KLD. The hospital has installed ETP capacity 3.00 KLD. Date of installation of ETP as per record is 29.10.2019. During inspection ETP was found in operation. ETP logbook and BMW records are maintained properly. The handling of the biomedical waste is found as per the provision of the rules. Photographs are as under: -



ETP found not in operation

15. Yashoda Pediatric Hospital: -

This is 04 Bed capacity hospital located opposite to Motia talab. The hospital has turned into a clinic. No waste water generation observed. Photographs are as under



Comments about news in paper clipping :

The news content published in Patrika dated 16/07/2021 (in reference to The & Ors.) on dated 14/06/2021 and dated 15/07/2021 are found true enclosed herewith. It is fact that the hospitals in the area are not operating ETP properly and sincerely. Also only one hospital has provided STP for sewage treatment whereas others hospitals don't have STP to treat hospital sewage and hence untreated / partially treated hospital waste & untreated sewage discharged into Siddiqui Hasan Talab.

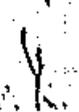
Recommendations:

In view of above fact following recommendations are proposed: -

1. All hospitals are required to install meter for water consumption & treated waste water measurement.
2. All hospitals are required to install ETP of adequate capacity and ensure treatment upto prescribed norms laid down by MPPCB.
3. ETP must have separate sub energy meter to record used electricity consumption for its operation.
4. PCB officials must have easy access for ETP inspection and records related to BMW generation & ETP Operation.
5. Consent / Authorization issued to hospitals required revalidation amendments with respect to no. of beds, water consumption, wastewater generation and adequacy of ETP etc.
6. Hospitals have installed ETP recently, one yet to install ETP and others Four have ETP of inadequate capacity. In the absence of energy meter & water meter / wastewater meter it is difficult to monitor properly the functioning of ETP.
7. Conservation & restoration of Nawab Siddiqui Hasan Talab is required to protect it from degradation & encroachment.

In light of above facts i.e. proven violation for Pollution Control Laws by health care facilities, it is recommended to impose Environmental Compensation on individual health care facility as per stated guidelines.


Brajesh Sharma
(Regional Officer)


V. K. Ahuja
(Director Environment)

REGIONAL OFFICE
M.P. POLLUTION CONTROL BOARD
E-5, Paryavaran Parisar, Arera Colony, Bhopal – 16
Telephone:- 0755-2466392 Email:-romppcb_bpl@rediffmail.com

Outward No. 304) RO /PCB/BPL/21

Bhopal, Dated 23 / 08 / 2021

To,

The Occupier,
Nishat Nursing Home,
Bhopal (M. P.)

Sub: Notice regarding non-compliance of consent conditions and authorization as per the provisions of Water (Prevention and Control of Pollution) Act, 1974 and BMW Rules 2016.

Ref: Inspection of your HCF dated 17/07/2021.

With reference to the above subject, your HCF was inspected dated 17/07/2021 by the officials of MPPCB, Bhopal. During the inspection following shortcomings are observed:-

- 1) The ETP installed at your facility was not found in operation.
- 2) ETP logbook and BMW records were found not maintained appropriately.

As per above shortcomings, any discharge into drain will lead to Nawab Siddiqui Hasan Khan Talab. Based on above observations, the above act is non-compliance of consent conditions and authorization as per the provisions of Water (Prevention and Control of Pollution) Act, 1974 and BMW Rules 2016. You are given an opportunity to file your reply and/or objections (if any) to the above shortcomings within 15 days from the receipt of this notice, failing which action will be initiated by M. P. Pollution Control Board.


(Brajesh Sharma)
Regional Officer

Outward No. 3043 RO /PCB/BPL/21 /

Bhopal, Dated 23 / 08 / 2021

Copy to:-

1. Member Secretary, M.P.P.C.B. Bhopal for information please.


(Brajesh Sharma)
Regional Officer

REGIONAL OFFICE
M.P. POLLUTION CONTROL BOARD
E-5, Paryavaran Parisar, Arera Colony, Bhopal – 16
Telephone:- 0755-2466392 Email:-romppcb_bpl@rediffmail.com

Outward No. 3043 RO /PCB/BPL/21

Bhopal, Dated 23 / 08 / 2021

To,

The Occupier,
ABM Hospital,
Bhopal (M. P.)

Sub: Notice regarding non-compliance of consent conditions and authorization as per the provisions of Water (Prevention and Control of Pollution) Act, 1974 and BMW Rules 2016.

Ref: Inspection of your HCF dated 17/07/2021.

With reference to the above subject, your HCF was inspected dated 17/07/2021 by the officials of MPPCB, Bhopal. During the inspection following shortcomings are observed:-

- 1) ETP logbook and BMW records were found not maintained appropriately.

As per above shortcomings, any discharge into drain will lead to Nawab Siddiqui Hasan Khan Talab. Based on above observations, the above act is non-compliance of consent conditions and authorization as per the provisions of Water (Prevention and Control of Pollution) Act, 1974 and BMW Rules 2016. You are given an opportunity to file your reply and/or objections (if any) to the above shortcomings within 15 days from the receipt of this notice, failing which action will be initiated by M. P. Pollution Control Board.

o/c

(Brajesh Sharma)
Regional Officer

Outward No. 3043 RO /PCB/BPL/21 /
Copy to:-

Bhopal, Dated 23 / 08 / 2021

1. Member Secretary, M.P.P.C.B. Bhopal for information please.

o/c

(Brajesh Sharma)
Regional Officer

REGIONAL OFFICE
M.P. POLLUTION CONTROL BOARD
E-5, Paryavaran Parisar, Arera Colony, Bhopal – 16
Telephone:- 0755-2466392 Email:-romppcb_bpl@rediffmail.com

Outward No. 3042 RO /PCB/BPL/21

Bhopal, Dated 20/09/2021

To,

The Occupier,
City Care Hospital,
Bhopal (M. P.)

Sub: Notice regarding non-compliance of consent conditions and authorization as per the provisions of Water (Prevention and Control of Pollution) Act, 1974 and BMW Rules 2016.

Ref: Inspection of your HCF dated 17/07/2021.

With reference to the above subject, your HCF was inspected dated 17/07/2021 by the officials of MPPCB, Bhopal. During the inspection following shortcomings are observed:-

- 1) The ETP installed at your facility was not found in operation.
- 2) ETP logbook and BMW records were found not maintained appropriately.

As per above shortcomings, any discharge into drain will lead to Nawab Siddiqui Hasan Khan Talab. Based on above observations, the above act is non-compliance of consent conditions and authorization as per the provisions of Water (Prevention and Control of Pollution) Act, 1974 and BMW Rules 2016. You are given an opportunity to file your reply and/or objections (if any) to the above shortcomings within 15 days from the receipt of this notice, failing which action will be initiated by M. P. Pollution Control Board.

o/c

(Brajesh Sharma)
Regional Officer

Outward No. 3043 RO /PCB/BPL/21 /
Copy to:-

Bhopal, Dated 20/08/2021

1. Member Secretary, M.P.P.C.B. Bhopal for information please.

o/c

(Brajesh Sharma)
Regional Officer

REGIONAL OFFICE
M.P. POLLUTION CONTROL BOARD
E-5, Paryavaran Parisar, Arera Colony, Bhopal – 16
Telephone:- 0755-2466392 Email:-romppcb_bpl@rediffmail.com

Outward No. 3043 RO /PCB/BPL/21

Bhopal, Dated 23 / 08 / 2021

To,

The Occupier,
Sanjeevani Day Care Hospital,
Bhopal (M. P.)

Sub: Notice regarding non-compliance of consent conditions and authorization as per the provisions of Water (Prevention and Control of Pollution) Act, 1974 and BMW Rules 2016.

Ref: Inspection of your HCF dated 17/07/2021.

With reference to the above subject, your HCF was inspected dated 17/07/2021 by the officials of MPPCB, Bhopal. During the inspection following shortcomings are observed:-

- 1) The ETP installed at your facility was not found in operation.
- 2) ETP logbook was not maintained.

As per above shortcomings, any discharge into drain will lead to Nawab Siddiqui Hasan Khan Talab. Based on above observations, the above act is non-compliance of consent conditions and authorization as per the provisions of Water (Prevention and Control of Pollution) Act, 1974 and BMW Rules 2016. You are given an opportunity to file your reply and/or objections (if any) to the above shortcomings within 15 days from the receipt of this notice, failing which action will be initiated by M. P. Pollution Control Board.


(Brajesh Sharma)
Regional Officer

Outward No. 3043 RO /PCB/BPL/21 / 0/L

Bhopal, Dated 23 / 08 / 2021

Copy to:-

1. Member Secretary, M.P.P.C.B. Bhopal for information please.


(Brajesh Sharma)
Regional Officer

REGIONAL OFFICE
M.P. POLLUTION CONTROL BOARD
E-5, Paryavaran Parisar, Arera Colony, Bhopal – 16
Telephone:- 0755-2466392 Email:-romppcb_bpl@rediffmail.com

Outward No. 3043 RO /PCB/BPL/21

Bhopal, Dated 23/08/2021

To,

The Occupier,
Central Hospital and Research Centre,
Bhopal (M. P.)

Sub: Notice regarding non-compliance of consent conditions and authorization as per the provisions of Water (Prevention and Control of Pollution) Act, 1974 and BMW Rules 2016.

Ref: Inspection of your HCF dated 17/07/2021.

With reference to the above subject, your HCF was inspected dated 17/07/2021 by the officials of MPPCB, Bhopal. During the inspection following shortcomings are observed:-

- 1) The ETP installed at your facility was not found in operation.
- 2) ETP logbook and BMW records were not found maintained appropriately.

As per above shortcomings, any discharge into drain will lead to Nawab Siddiqui Hasan Khan Talab. Based on above observations, the above act is non-compliance of consent conditions and authorization as per the provisions of Water (Prevention and Control of Pollution) Act, 1974 and BMW Rules 2016. You are given an opportunity to file your reply and/or objections (if any) to the above shortcomings within 15 days from the receipt of this notice, failing which action will be initiated by M. P. Pollution Control Board.

B/L


(Brajesh Sharma)
Regional Officer

Outward No. 3043 RO /PCB/BPL/21 /
Copy to:-

Bhopal, Dated 23/08/2021

1. Member Secretary, M.P.P.C.B. Bhopal for information please.

O/L


(Brajesh Sharma)
Regional Officer

REGIONAL OFFICE
M.P. POLLUTION CONTROL BOARD
E-5, Paryavaran Parisar, Arera Colony, Bhopal – 16
Telephone:- 0755-2466392 Email:-romppcb_bpl@rediffmail.com

Outward No. 3043 RO /PCB/BPL/21

Bhopal, Dated 23/08/2021

To,

The Occupier,
Unique Hospital,
Bhopal (M. P.)

Sub: Notice regarding non-compliance of consent conditions and authorization as per the provisions of Water (Prevention and Control of Pollution) Act, 1974 and BMW Rules 2016.

Ref: Inspection of your HCF dated 17/07/2021.

With reference to the above subject, your HCF was inspected dated 17/07/2021 by the officials of MPPCB, Bhopal. During the inspection following shortcomings are observed:-

1. The ETP installed at your facility was not found in operation, situation indicates that ETP is not operated right from the installation.
2. ETP logbook and BMW records were not found maintained appropriately.

As per above shortcomings, any discharge into drain will lead to Nawab Siddiqui Hasan Khan Talab. Based on above observations, the above act is non-compliance of consent conditions and authorization as per the provisions of Water (Prevention and Control of Pollution) Act, 1974 and BMW Rules 2016. You are given an opportunity to file your reply and/or objections (if any) to the above shortcomings within 15 days from the receipt of this notice, failing which action will be initiated by M. P. Pollution Control Board.


(Brajesh Sharma)
Regional Officer

Outward No. 3043 RO /PCB/BPL/21 /

Bhopal, Dated 23/08/2021

Copy to:-

1. Member Secretary, M.P.P.C.B. Bhopal for information please.


(Brajesh Sharma)
Regional Officer

REGIONAL OFFICE
M.P. POLLUTION CONTROL BOARD
E-5, Paryavaran Parisar, Arera Colony, Bhopal – 16
Telephone:- 0755-2466392 Email:-romppcb_bpl@rediffmail.com

Outward No. 3043 RO /PCB/BPL/21

Bhopal, Dated 23 / 08 / 2021

To,

The Occupier,
Balaji Children Hospital,
Bhopal (M. P.)

Sub: Notice regarding non-compliance of consent conditions and authorization as per the provisions of Water (Prevention and Control of Pollution) Act, 1974 and BMW Rules 2016.

Ref: Inspection of your HCF dated 17/07/2021.

With reference to the above subject, your HCF was inspected dated 17/07/2021 by the officials of MPPCB, Bhopal. During the inspection following shortcomings are observed:-

1. ETP not installed.
2. BMW records were found not maintained appropriately.

As per above shortcomings, any discharge into drain will lead to Nawab Siddiqui Hasan Khan Talab. Based on above observations, the above act is non-compliance of consent conditions and authorization as per the provisions of Water (Prevention and Control of Pollution) Act, 1974 and BMW Rules 2016. You are given an opportunity to file your reply and/or objections (if any) to the above shortcomings within 15 days from the receipt of this notice, failing which action will be initiated by M. P. Pollution Control Board.

o/l

(Brajesh Sharma)
Regional Officer

Outward No. 3043 RO /PCB/BPL/21 /
Copy to:-

Bhopal, Dated 23 / 08 / 2021

1. Member Secretary, M.P.P.C.B. Bhopal for information please.

o/l

(Brajesh Sharma)
Regional Officer

REGIONAL OFFICE
M.P. POLLUTION CONTROL BOARD
E-5, Paryavaran Parisar, Arera Colony, Bhopal – 16
Telephone:- 0755-2466392 Email:-romppcb_bpl@rediffmail.com

Outward No. 3643 RO /PCB/BPL/21

Bhopal, Dated 23 / 08 / 2021

To,

The Occupier,
L.B.S. Hospital,
Bhopal (M. P.)

Sub: Notice regarding non-compliance of consent conditions and authorization as per the provisions of Water (Prevention and Control of Pollution) Act, 1974 and BMW Rules 2016.

Ref: Inspection of your HCF dated 17/07/2021.

With reference to the above subject, your HCF was inspected dated 17/07/2021 by the officials of MPPCB, Bhopal. During the inspection following shortcomings are observed:-

- 1) The ETP installed at your facility was not found in operation.
- 2) ETP logbook and BMW records were not found maintained appropriately.
- 3) The solid waste management along with Bio-medical waste was found lying scattered on the floor near ETP. Polythene bags, plastics, linen, vials, injections and syringes were found accumulated in the basement area.
- 4) Hazardous waste (spent/used oil) found accumulated in open buckets which were kept on the staircase.

As per above shortcomings, any discharge into drain will lead to Nawab Siddiqui Hasan Khan Talab. Based on above observations, the above act is non-compliance of consent conditions and authorization as per the provisions of Water (Prevention and Control of Pollution) Act, 1974 and BMW Rules 2016. You are given an opportunity to file your reply and/or objections (if any) to the above shortcomings within 15 days from the receipt of this notice, failing which action will be initiated by M. P. Pollution Control Board.


(Brajesh Sharma)
Regional Officer

Outward No. 3043 RO /PCB/BPL/21 /

Bhopal, Dated 22 / 08 / 2021

Copy to:-

1. Member Secretary, M.P.P.C.B. Bhopal for information please.


(Brajesh Sharma)
Regional Officer

Ref: Inspection of the drains reaching Nawab Hasan Siddiqui Lake regarding.

In reference to the above directions, officials of Regional Office, MPPCB Bhopal visited Nawab Hasan Siddiqui on 22/10/2021 and 17/11/2021. The current status, progress observed and photographs taken during the inspection are given as under:

1. The overflow drain of Motia talab and the drains coming from hospital line is found dry on the day of inspection.
2. The work of laying of underground sewer line in front of the hospitals is completed.
3. The intercepted sewage by new sewer line is conveyed to Maholi Damkheda Sewage Treatment Plant of BMC for treatment.
4. The work of interception and laying of sewerage network around the residential area of Nawab Hasan Siddiqui talab is completed.
5. Regular maintenance and cleaning activity of the talab is being performed by the BMC.
6. The wastewater discharge into open drain from the hospitals located near Nawab Hasan Siddiqui talab is not observed.


(Adarsh Malviya)
Assistant Engineer (C)
MPPCB, Bhopal


(Brajesh Sharma)
Regional Officer
MPPCB Bhopal

निरीक्षण प्रतिवेदन

विषय:-	हॉस्पिटल के निरीक्षण के संबंध में।
निरीक्षण दिनांक :-	18/01/2022
निरीक्षणकर्ता :-	डॉ. एस.एस. पण्ड्या (वैज्ञानिक), डॉ. टी. सूफी (वैज्ञानिक), श्री जैनेन्द्र चन्देल (रसायनज्ञ)

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क्षेत्रीय अधिकारी के निर्देशानुसार दिनांक 18/01/2022 को हसन सिद्दीकी तालाब में प्रदूषण के संबंध में निरीक्षण रिपोर्ट दिनांक 17/07/2021 में पाये गये गैर अनुपालन 08 चिकित्सा संस्थानों का निरीक्षण किया गया। निरीक्षण संबंधी जानकारी निम्नानुसार है।

1. एल.बी.एस. हास्पिटल, भोपाल

एल.बी.एस. हॉस्पिटल, भोपाल के निरीक्षण दौरान हॉस्पिटल के मैनेजर श्री सुरेश साहू उपस्थित थे।

- हॉस्पिटल 100 बेड की क्षमता से संचालित है।
- हॉस्पिटल द्वारा लगभग 24 केएलडी (घरेलू/हॉस्पिटल) जल का उपयोग किया जाता है, एवं हॉस्पिटल प्रक्रिया से लगभग 10 केएलडी दूषित जल उत्पन्न होता है।
- हॉस्पिटल एकटीविटी से उत्पन्न दूषित जल उपचार हेतु 50 के.एल.डी. क्षमता का ई.टी.पी. निरीक्षण के समय बंद पाया गया।
- हॉस्पिटल से निकलने वाले डॉमेस्टिक वेस्ट वॉटर हेतु 50 के.एल.डी. क्षमता का एक एस.टी.पी. का इंस्टालेशन का कार्य जारी होना पाया गया।
- निरीक्षण के समय हॉस्पिटल में बायोमेडिकल वेस्ट हेतु ऑन साईट स्टोरेज एवं पृथक्करण (जैव-चिकित्सा अपशिष्ट प्रबंधन नियम, 2016) नियमानुसार नहीं पाया गया।
- बी.एम.डब्ल्यू. वेस्ट के मैनेजमेंट हेतु लॉग बुक, सी.बी.डब्ल्यू.टी.एफ. को भेजे जाने हेतु बार-कोडिंग की व्यवस्था नियमित नहीं पायी गयी।

2. बालाजी विल्ड्रन हॉस्पिटल भोपाल

बालाजी विल्ड्रन हॉस्पिटल के निरीक्षण दौरान हॉस्पिटल के प्रतिनिधि डॉ. अजीत मीना उपस्थित थे।

- हॉस्पिटल 25 बेड की क्षमता से संचालित है।
- निरीक्षण के समय हॉस्पिटल में बायोमेडिकल वेस्ट का पृथक्करण (जैव-चिकित्सा अपशिष्ट प्रबंधन नियम, 2016) नियमानुसार पाया गया।
- बी.एम.डब्ल्यू. वेस्ट के ऑन साईट स्टोरेज हेतु हॉस्पिटल में उचित व्यवस्था पाई गई।
- बी.एम.डब्ल्यू. वेस्ट के मैनेजमेंट हेतु लॉग बुक नियमानुसार मेन्टेन पाई गई।
- हॉस्पिटल से निकलने वाले हॉस्पिटल एकटीविटी से उत्पन्न दूषित जल हेतु 3.5 के.एल.डी. क्षमता का ई.टी.पी. स्थापित है।

h

3. यूनिवर्सल हॉस्पिटल, भोपाल

यूनिवर्सल हॉस्पिटल भोपाल के निरीक्षण दौरान हॉस्पिटल के प्रतिनिधि डॉ. जुबेर खान एवं अन्य स्टाफ उपस्थित थे।

- हॉस्पिटल 10 बेड की क्षमता से संचालित है।
- हॉस्पिटल द्वारा सी.बी.डब्ल्यू.टी.एफ. (मेसर्स बी.एम.डब्ल्यू. सोल्यूशन) सदस्यता प्राप्त है।
- हॉस्पिटल द्वारा एम.पी.पी.सी.बी. से बी.एम.डब्ल्यू. ऑथोराइजेशन सम्मति समाप्त हो चुकी है।
- निरीक्षण के समय हॉस्पिटल में बायोमेडिकल वेस्ट का पृथक्करण (जैव-चिकित्सा अपशिष्ट प्रबंधन नियम, 2016) नियमानुसार नहीं पाया गया।
- हॉस्पिटल द्वारा लगभग 2.5 केएलडी (घरेलू/हॉस्पिटल) जल का उपयोग किया जाता है, एवं हॉस्पिटल प्रक्रिया से लगभग 1.50 केएलडी दूषित जल उत्पन्न होता है।
- हॉस्पिटल एक्टिविटी से उत्पन्न दूषित जल हेतु 10 केएल.डी. क्षमता का ई.टी.पी. स्थापित है। यह ई.टी.पी. सम्मिलित रूप से यूनिवर्सल हॉस्पिटल, संजीवनी डे-केयर सेन्टर एवं सिटी केयर हॉस्पिटल, सेन्ट्रल हॉस्पिटल एण्ड रिसर्च सेन्टर, भोपाल के दूषित इफ्ल्यूएन्ट को उपचारित होना बताया गया। निरीक्षण के समय उक्त ई.टी.पी. बंद पाया गया।
- निरीक्षण के समय हॉस्पिटल में बायोमेडिकल वेस्ट हेतु ऑन साईट स्टोरेज एवं पृथक्करण (जैव-चिकित्सा अपशिष्ट प्रबंधन नियम, 2016) नियमानुसार नहीं पाया गया।
- बी.एम.डब्ल्यू. वेस्ट के मैनेजमेंट हेतु लॉग बुक, सी.बी.डब्ल्यू.टी.एफ. को भेजे जाने हेतु बार-कोडिंग की व्यवस्था नियमित नहीं पायी गयी।

4. सिटी केयर हॉस्पिटल, भोपाल

सिटी केयर हॉस्पिटल, भोपाल के निरीक्षण दौरान हॉस्पिटल के प्रतिनिधि सुश्री रेणु तिवारी, डॉ. रईस खान उपस्थित थे।

- हॉस्पिटल 15 बेड की क्षमता से संचालित है।
- निरीक्षण के समय हॉस्पिटल में बायोमेडिकल वेस्ट का पृथक्करण (जैव-चिकित्सा अपशिष्ट प्रबंधन नियम, 2016) नियमानुसार नहीं पाया गया।
- हॉस्पिटल द्वारा लगभग 4.50 केएलडी (घरेलू/हॉस्पिटल) जल का उपयोग किया जाता है, जिससे हॉस्पिटल प्रक्रिया से लगभग 3.50 केएलडी दूषित जल उत्पन्न होता है।
- हॉस्पिटल एक्टिविटी से उत्पन्न दूषित जल यूनिवर्सल हॉस्पिटल स्थित संयुक्त ईटीपी में उपचार हेतु भेजा जाना बताया गया जो कि निरीक्षण के समय बंद पाया गया। हॉस्पिटल द्वारा उक्त ईटीपी को भेजे गये दूषित जल की मात्रा संबंधी रिकार्ड भी उपलब्ध नहीं कराया जा सका।

- निरीक्षण के समय हॉस्पिटल में बायोमेडिकल वेस्ट हेतु ऑन साईट स्टोरेज एवं पृथक्करण (जैव-चिकित्सा अपशिष्ट प्रबंधन नियम, 2016) नियमानुसार नहीं पाया गया।
- बी.एम.डब्ल्यू. वेस्ट के मैनेजमेंट हेतु लॉग बुक, सी.बी.डब्ल्यू.टी.एफ. को भेजे जाने हेतु बार-कोडिंग की व्यवस्था नियमित नहीं पायी गयी।

5. संजीवनी डे-केयर सेन्टर, भोपाल

संजीवनी डे-केयर सेन्टर, भोपाल के निरीक्षण दौरान हॉस्पिटल ओ.टी./ओ.पी.डी. बंद पाया गया। इस हॉस्पिटल केवल सर्जिरी हेतु ओ.पी.डी./ओ.टी. संचालित है। इस हॉस्पिटल का बेड हेतु टाईअप सिटी केयर हॉस्पिटल से होना सिटी केयर हॉस्पिटल के उपस्थित प्रतिनिध द्वारा बताया गया। निरीक्षण के समय ओ.टी. कक्ष के सम्मुख यत्र-तत्र, बायोमेडिकल वेस्ट (ब्लडेड कॉटन) बिखरी पायी गयी।

6. सेन्ट्रल हॉस्पिटल एण्ड रिसर्च सेन्टर, भोपाल

सेन्ट्रल हॉस्पिटल एण्ड रिसर्च सेन्टर, भोपाल के निरीक्षण दौरान हॉस्पिटल के प्रतिनिध सुश्री समरीन खान उपस्थित थे।

- हॉस्पिटल 15 बेड की क्षमता से संचालित है।
- हॉस्पिटल द्वारा सी.बी.डब्ल्यू.टी.एफ. सदस्यता प्राप्त है, परन्तु विगत कुछ दिवसों से संबंधित सी.बी.डब्ल्यू.टी.एफ. द्वारा बायोमेडिकल वेस्ट हॉस्पिटल से एकत्रित न किया जाना बताया गया।
- हॉस्पिटल द्वारा लगभग 7 केएलडी (घरेलू/हॉस्पिटल) जल का उपयोग किया जाता है एवं हॉस्पिटल प्रक्रिया से लगभग 3 केएलडी दूषित जल उत्पन्न होता है।
- हॉस्पिटल एकटीविटी से उत्पन्न दूषित जल यूनिक हॉस्पिटल स्थित संयुक्त ईटीपी में उपचार हेतु भेजा जाना बताया गया जो कि निरीक्षण के समय बंद पाया गया। हॉस्पिटल द्वारा उक्त ईटीपी को भेजे गये दूषित जल की मात्रा संबंधी रिकार्ड भी उपलब्ध नहीं कराया जा सका।
- निरीक्षण के समय हॉस्पिटल में बायोमेडिकल वेस्ट हेतु ऑन साईट स्टोरेज एवं पृथक्करण (जैव-चिकित्सा अपशिष्ट प्रबंधन नियम, 2016) नियमानुसार नहीं पाया गया।
- बी.एम.डब्ल्यू. वेस्ट के मैनेजमेंट हेतु लॉग बुक, सी.बी.डब्ल्यू.टी.एफ. को भेजे जाने हेतु बार-कोडिंग की व्यवस्था नियमित नहीं पायी गयी।

7. ए.बी.एम. हॉस्पिटल, भोपाल

ए.बी.एम. हॉस्पिटल, भोपाल के निरीक्षण दौरान हॉस्पिटल के प्रतिनिधि डॉ. शेख अब्दुल रब उपस्थित थे।

- हॉस्पिटल 20 बेड की क्षमता से संचालित है। जिसे बढ़ाकर 60 बेड का किया जाना बताया गया।

- हॉस्पिटल द्वारा लगभग 14 केएलडी (घरेलू/हॉस्पिटल) जल का उपयोग किया जाता है, एवं हॉस्पिटल प्रक्रिया से लगभग 6.50 केएलडी दूषित जल उत्पन्न होता है।
- हॉस्पिटल एक्टिविटी से उत्पन्न दूषित जल हेतु 03 के.एल.डी. क्षमता का ई.टी.पी. स्थापित जो कि आवश्यकता से कम क्षमता का है। निरीक्षण के समय बंद पाया गया।
- निरीक्षण के समय हॉस्पिटल में बायोमेडिकल वेस्ट हेतु ऑन साईट स्टोरेज एवं पृथक्करण (जैव-चिकित्सा अपशिष्ट प्रबंधन नियम, 2016) नियमानुसार नहीं पाया गया।
- बी.एम.डब्ल्यू. वेस्ट के मैनेजमेंट हेतु लॉग बुक, सी.बी.डब्ल्यू.टी.एफ. को भेजे जाने हेतु बार-कोडिंग की व्यवस्था नियमित नहीं पायी गयी।

8. निशात हॉस्पिटल, भोपाल

निशात हॉस्पिटल, भोपाल के निरीक्षण दौरान हॉस्पिटल के प्रतिनिधि मोहम्मद यूनस खान उपस्थित थे।

- हॉस्पिटल 06 बेड की क्षमता से संचालित है।
- हॉस्पिटल द्वारा लगभग 2 केएलडी (घरेलू/हॉस्पिटल) जल का उपयोग किया जाता है, जिससे हॉस्पिटल प्रक्रिया से लगभग 1 केएलडी दूषित जल उत्पन्न होता है।
- हॉस्पिटल एक्टिविटी से उत्पन्न दूषित जल हेतु 02 के.एल.डी. क्षमता का ई.टी.पी. स्थापित है। निरीक्षण के समय बंद पाया गया।
- निरीक्षण के समय हॉस्पिटल में बायोमेडिकल वेस्ट हेतु ऑन साईट स्टोरेज एवं पृथक्करण (जैव-चिकित्सा अपशिष्ट प्रबंधन नियम, 2016) नियमानुसार नहीं पाया गया।
- बी.एम.डब्ल्यू. वेस्ट के मैनेजमेंट हेतु लॉग बुक, सी.बी.डब्ल्यू.टी.एफ. को भेजे जाने हेतु बार-कोडिंग की व्यवस्था नियमित नहीं पायी गयी।

उपरोक्त किये गये निरीक्षण में पाई गई बायोमेडिकल वेस्ट प्रबंधन एवं दूषित जल उपचार हेतु ई.टी.पी. व्यवस्था के अनिमित्ताओं को यथाशीघ्र दूर किये जाने के संबंध में चिकित्सा संस्थान को नोटिस दिया जाना प्रस्तावित है।


जैनेन्द्र चंदेल

रसायनज्ञ

क्षेत्रीय कार्यालय,

म.प्र. प्रदूषण नियंत्रण बोर्ड, भोपाल



डॉ. टी. सूफी

वैज्ञानिक

क्षेत्रीय कार्यालय,

म.प्र. प्रदूषण नियंत्रण बोर्ड, भोपाल



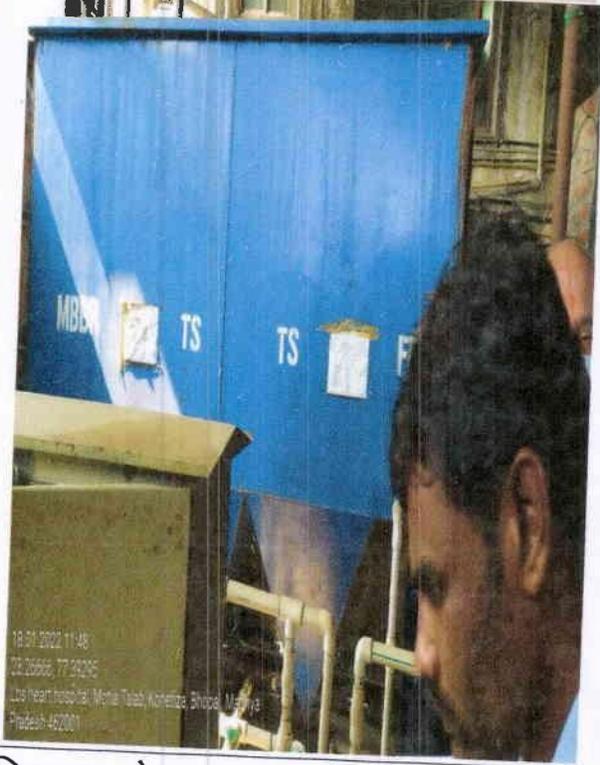
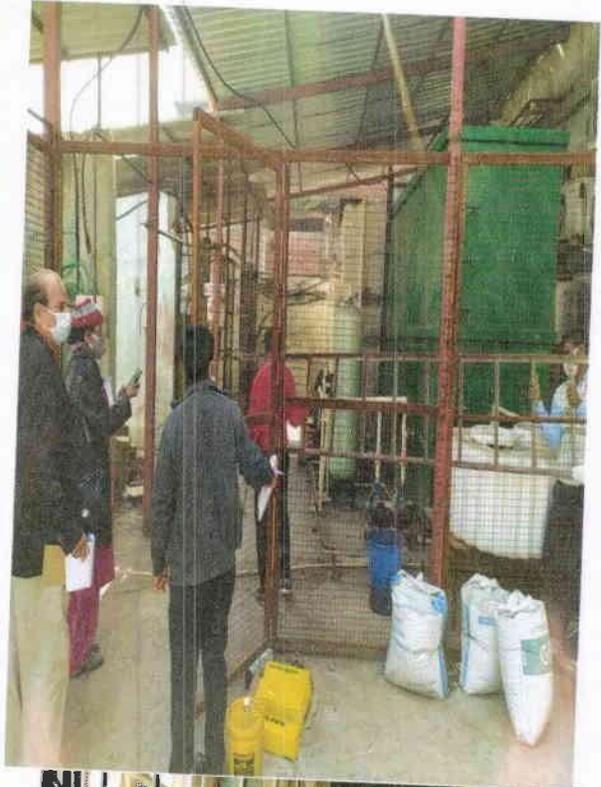
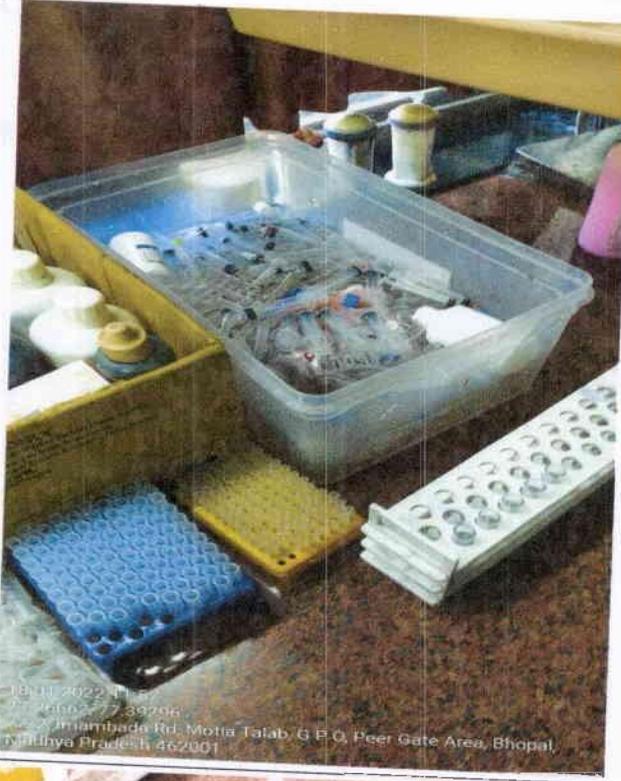
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वैज्ञानिक

क्षेत्रीय कार्यालय,

म.प्र. प्रदूषण नियंत्रण बोर्ड, भोपाल

निरीक्षण फोटोग्राफ्स



एल.बी.एस. हॉस्पिटल, भोपाल

निरीक्षण फोटोग्राफ्स



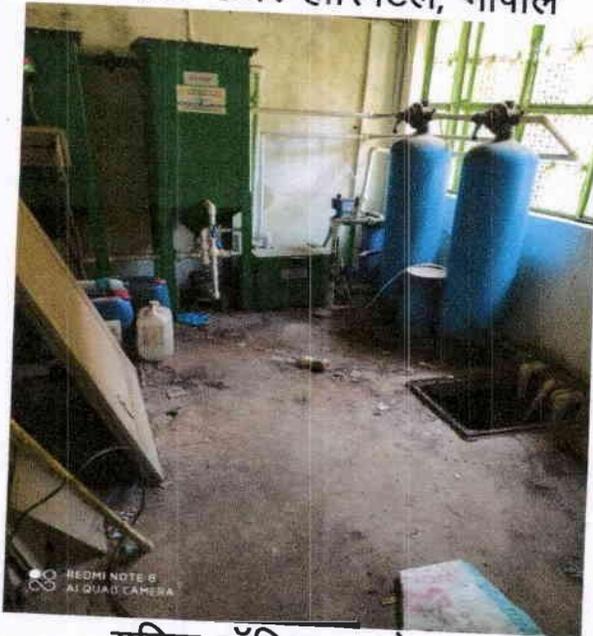
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सिटी केयर हॉस्पिटल, भोपाल



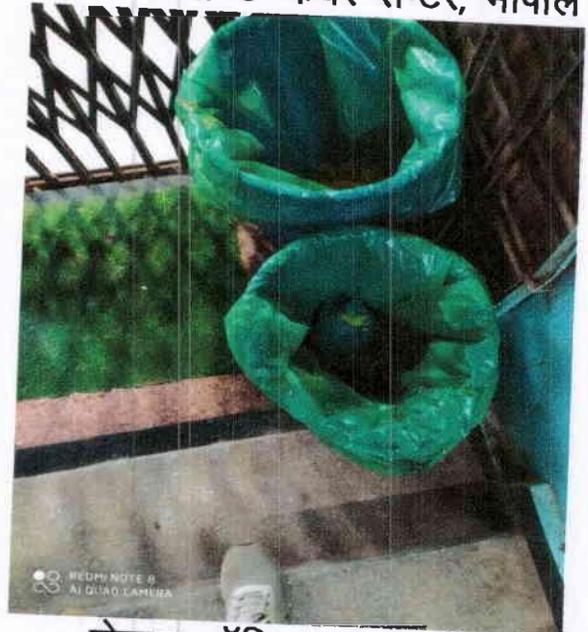
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संजीवनी डे-केयर सेन्टर, भोपाल



REDMI NOTE 6
AI QUAD CAMERA

यूनिक हॉस्पिटल, भोपाल

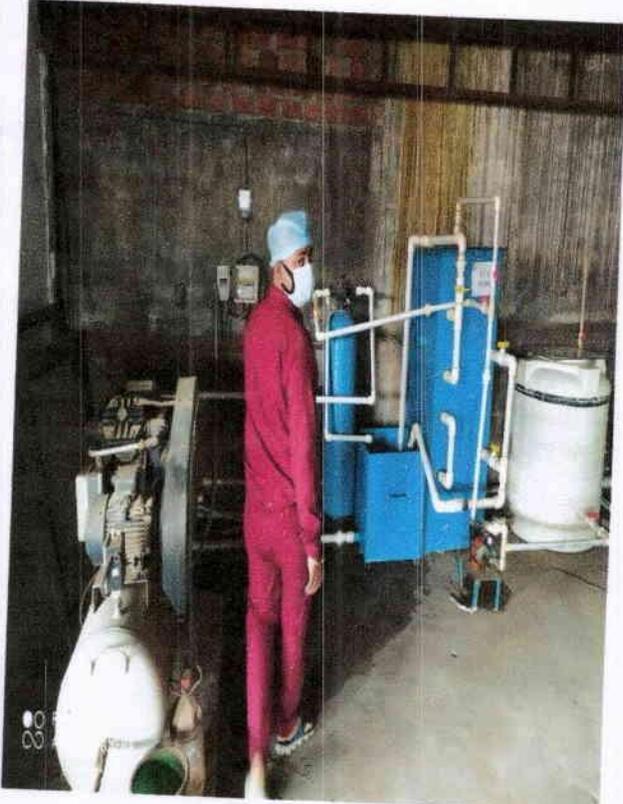


REDMI NOTE 6
AI QUAD CAMERA

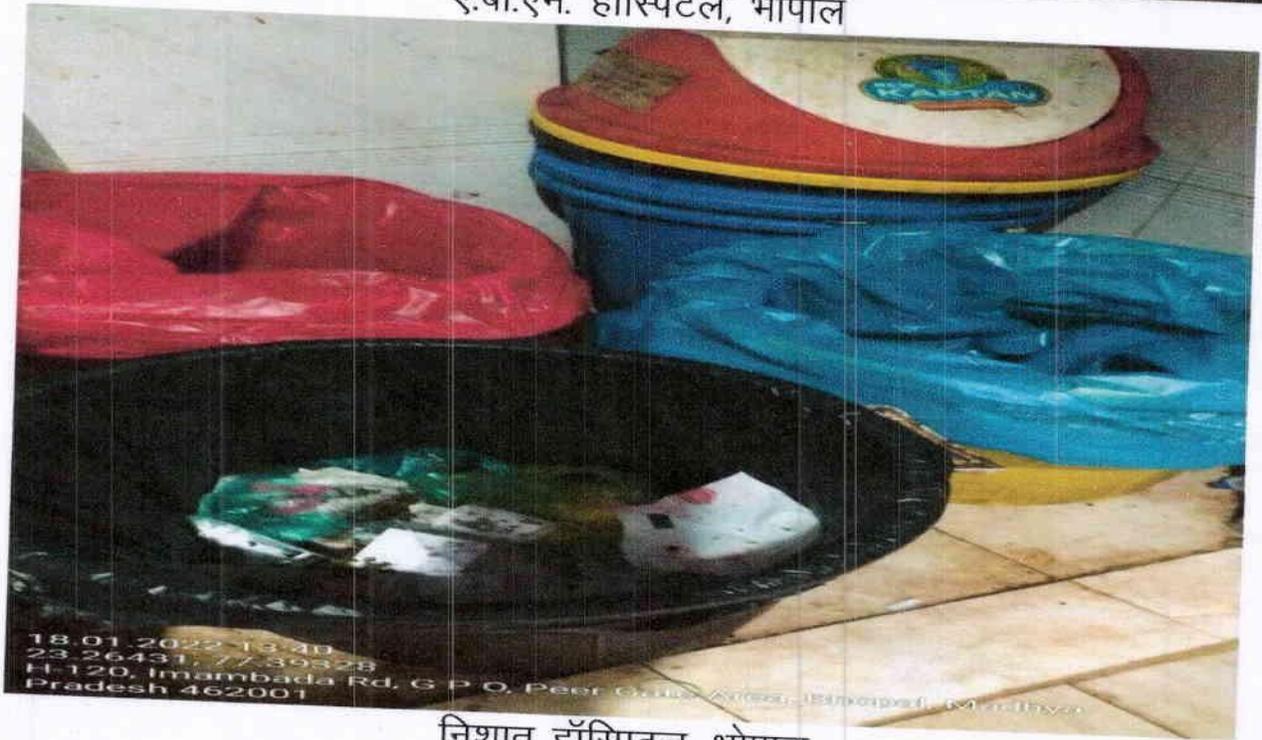
सेन्ट्रल हॉस्पिटल एण्ड रिसर्च सेन्टर, भोपाल

h

निरीक्षण फोटोग्राफ्स



ए.बी.एम. हॉस्पिटल, भोपाल



निशात हॉस्पिटल, भोपाल

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Table No. 01: Calculation of Environment Compensation on Hospitals

S. No.	Name of Hospital	Health Risk Score (HR)	Type of HCF (T)	Size of HCF (S)	EC Factor (R)	No. of days of violation (N)	Violation days from – to date	Environmental Compensation EC = HR*T*S*R*N	Remarks
1.	LBS Hospital	10	1	1	250	185	17-07-2021 to 18-01-2022	462500	Rs. 462500/- -Submitted by RTGS (SBINR 52022072579951227) on Dated 23/04/2022
2.	Nishat Hospital	10	1	0.2	250	185	17-07-2021 to 18-01-2022	92500	Rs. 50,000/- submitted by Cheque No 462012022 on Dated 18/07/2022 and remaining Rs. 42500.00/- submitted on Dated 14/09/2022
3.	Unique Hospital	10	1	0.2	250	185	17-07-2021 to 18-01-2022	92500	Rs. 92500/- submitted by IMPS No 219716777428 on Dated 16/07/2022.
4.	Central Hospital & Research Centre	10	1	0.3	250	185	17-07-2021 to 18-01-2022	138750	Rs. 70000/- submitted on dated 23/09/2022 and remaining amount Rs. 68750/- submitted on Dated 20/01/2023 by Net Banking
5.	Balaji Children Hospital	10	1	0.3	250	37	17-07-2021 to 06-09-2021	38250	Rs. 38250/- submitted by UTR No 213112920598 on Dated 11/05/2022.
6.	ABM Hospital	10	1	0.3	250	185	17-07-2021 to 18-01-2022	138750	Rs. 138750/- submitted by UTR No SBIN

Annexure-07

									222182651348 on Dated 01/07/2022 .
7.	Sanjeevani Day Care Centre	10	0.5	0.15	250	185	17-07-2021 to 18-01-2022	34687.5	Rs. 34687/- submitted by Google Pay on Dated 07/07/2022 .
8.	City Care Hosp.	10	1	0.3	250	185	17-07-2021 to 18-01-2022	138750	Rs. 75000/- submitted by Google Pay UTR No 222201251851 on Dated 10/08/2022 and remaining amount Rs. 63750/- submitted by UTR No 225666888221 on Dated 13/09/2022 .



कार्यालय नगर निगम भोपाल
सीवेज प्रकोष्ठ

क्रं. 216... / अ.यंत्री. / न.नि.भो. / 2023

भोपाल दिनांक... 17.07.23

प्रति,

क्षेत्रीय अधिकारी
प्रदूषण नियंत्रण बोर्ड
अरेरा कॉलोनी, भोपाल

- विषय:- माननीय राष्ट्रीय हरित अधिकरण, सेन्ट्रल जोनल बैंच भोपाल के प्रकरण क्रमांक 07/2018 के संबंध में अद्यतन जानकारी के संबंध में।
- संदर्भ:- 1. प्रचलित प्रकरण क्रमांक 07/2018 (एम.बाई.चौधरी विरुद्ध नगर निगम व अन्य)
2. आपका पत्र क्रमांक 1427/क्षेका/प्रनिबो भोपाल दिनांक 17.07.2023

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उपरोक्त विषयांतर्गत लेख कि संदर्भित पत्र के माध्यम मोतिया तालाब, नवाब सिद्दीक हसन तालाब के सीवर लाईन में जोड़ने एवं उपचार हेतु माहोली दामखेड़ा स्थित एस.टी.पी. में मिलने हेतु की गई कार्यवाही की अद्यतन स्थिति निम्नानुसार है:-

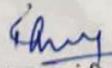
मोतिया तालाब:-

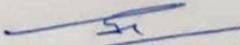
- एस.बी.आई. एवं एक अन्य नाले के पास 400mm dia की 296 मीटर आर.सी.सी. पाईप लाईन बिछा कर सीवेज ट्रेप किया गया।
- मोतिया तालाब के चारों तरफ 600mm dia की 669 मीटर आर.सी.सी. पाईप लाईन बिछा कर सीवेज ट्रेप किया गया।
- ताजुल मस्जिद के पास 200mm dia की 661 मीटर आर.सी.सी. पाईप लाईन बिछा कर सीवेज ट्रेप किया गया।

सिद्दीक हसन एवं बागमुंशी हुसैन खां तालाब:-

- ताज कॉलोनी एवं अशोक कॉलोनी सिद्दीक हसन तालाब पर 200mm dia की 2947 मीटर आर.सी.सी. पाईप लाईन बिछा कर सीवेज ट्रेप किया गया।
- शाहजानाबाद थाने के पास बागमुंशी हुसैन खां तालाब पर 200mm dia की 40 मीटर आर.सी.सी. पाईप लाईन बिछा कर सीवेज ट्रेप किया गया।
- लाल मस्जिद के पास बागमुंशी तालाब पर 400mm dia की 97 मीटर आर.सी.सी. पाईप लाईन बिछा कर सीवेज ट्रेप किया गया।

वर्तमान में उक्त क्षेत्र का सीवेज तालाब में नहीं मिल रहा है। तदनुसार आवश्यक कार्यवाही हेतु जानकारी प्रेषित।


कार्यपालन यंत्री
सीवेज प्रकोष्ठ
नगर निगम भोपाल


अधीक्षण यंत्री
सीवेज प्रकोष्ठ
नगर निगम भोपाल

संक्षेपिका

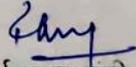
मोतिया तालाब:-

- एस.बी.आई. एवं एक अन्य नाले के पास 400mm dia की 296 मीटर आर.सी.सी. पाईप लाईन बिछा कर सीवेज ट्रेप किया गया।
- मोतिया तालाब के चारों तरफ 600mm dia की 669 मीटर आर.सी.सी. पाईप लाईन बिछा कर सीवेज ट्रेप किया गया।
- ताजुल मस्जिद के पास 200mm dia की 661 मीटर आर.सी.सी. पाईप लाईन बिछा कर सीवेज ट्रेप किया गया।

सिद्दीक हसन एवं बागमुंशि हुसैन खां तालाब:-

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- शाहजानाबाद थाने के पास बागमुंशी हुसैन खां तालाब पर 200mm dia की 40 मीटर आर.सी.सी. पाईप लाईन बिछा कर सीवेज ट्रेप किया गया।
- लाल मस्जिद के पास बागमुंशी तालाब पर 400mm dia की 97 मीटर आर.सी.सी. पाईप लाईन बिछा कर सीवेज ट्रेप किया गया।


 सहायक यंत्री
 सीवेज प्रकोष्ठ
 नगर निगम भोपाल


 कार्यपालन यंत्री
 सीवेज प्रकोष्ठ
 नगर निगम भोपाल

अधीक्षण यंत्री
 सीवेज प्रकोष्ठ
 नगर निगम भोपाल